

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

46

C.S.A. No. 243/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: M/s. Housing Development Corporation Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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46	Pherozencheta Vishal Thakur i/b Argus Partners...		v Am
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ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017

CSA No. 44/230-232/NCLT/MB/MAH/2017

CSA No. 45/230-232/NCLT/MB/MAH/2017

CSA No. 46/230-232/NCLT/MB/MAH/2017

CSA No. 47/230-232/NCLT/MB/MAH/2017

CSA No. 243/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, post this matter on 5<sup>th</sup> July 2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)